## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1278 ANSWERED ON:15.07.2004 MISUSE OF RAIL TICKETS Boianapalli Shri Vinod Kumar

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that there is misuse of Railways ticket by the railways passenger ticket agencies;
- (b) if so, the details and facts thereof;
- (c) the number of complaints in this regard has been received so far; and
- (d) the steps taken or proposed to be taken by the Government to check the misuse of tickets?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

- (a) to (c): Some cases of blocking of reservations on fictitious names and selling it to the intending passengers on premium come to notice from time to time. The details of such complaints are, however, not maintained.
- (d): The following steps are taken by the Railway Administration to prevent misuse of tickets:-
- (i) Checks are conducted on the premises of the authorized as well as unauthorised travel agents and ticket agencies with a view to finding out the irregularities.
- (ii) Checks are also conducted in the railway premises and also in trains to check the cases of passengers travelling on transferred names. Action is also taken against the agencies and railway staff found conniving with them.